GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:362
ANSWERED ON:26.02.2013
REHABILITATION CENTRES FOR DISABLED PERSONS
Chavan Shri Harischandra Deoram;Guddu Shri Premchandra

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to open more/new Disabled Persons Rehabilitation Centres in the country;
- (b) if so, whether the Union Government has received any requests/proposals from the State Governments including Madhya Pradesh in this regard;
- (c) if so, the details thereof along with the present status thereof, State/UT-wise;
- (d) whether the Government has increased the annual allocation of funds for this purpose;
- (e) if so, the details of the funds allocated, released and utilised there/ under during each of the last three years and the current year, State/UT-wise; and
- (f) the number of beneficiaries including SCs/STs in the Disabled Persons Rehabilitation Centres in the country during the said period, State/UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a)to (c): 100 new districts of the country were identified and approved for setting up of District Disability Rehabilitation Centres (DDRCs) in 2010-11 and 2011-12, including one in the State of Madhya Pradesh at Jabalpur. On receipt of complete proposals from the concerned State Governments, 37 DDRCs, including DDRC at Jabalpur have been set up. Besides these, 15 more new DDRCs have been approved in the year 2012-13 in the States of Assam, Bihar, Uttar Pradesh & West Bengal in the districts having high incidence of Japanese Encephalitis/Acute Encephalitis Syndrome. A Statement indicating details of the DDRCs is at Annexure-I.

- (d): No, Sir.
- (e): A Statement indicating State/UT-wise details of funds allocated, released and utilized during the last three years and the current years is at Annexure-II
- (f): The information is being collected and will be laid on the table of the House.